

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Court – I)**

**Appeal No. 24 of 2011**

**Dated: 20th January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Orissa Power Transmission Corpn. Ltd. .... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. R.K. Mehta  
Mr. David A  
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1  
Ms. M. Sarada &  
Mr. Rajeev for R.5

**ORDER**

We have heard the learned counsel for the parties. Written submissions have been submitted by all the parties.

**Judgment is reserved.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/ak**

